

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (CZ) AT BHOPAL (MP)

ORIGINAL APPLICATION NO. 17/2023

In the matter of:

SUBHASH C. PANDEY

APPLICANT(S)

Versus

**BHOPAL MUNICIPAL CORPORATION
& ORS.**

RESPONDENTS

I N D E X

SN	Particulars	Annexures	Page No.
1.	Action Taken Report on behalf of Bhopal Municipal Corporation.		2-4
2.	Affidavit		5
3.	The geo – The geo-tagged photographs evidencing the plantation and related activities tagged photographs of the green belt	R – 1 (Colly.)	6-25
4.	The communication dated 06.10.2025 and 04.11.2025	R – 2 (Colly.)	26-29
5.	The Copy of the tender document	R – 3	30

Date: 06.11.2025

Place: Bhopal



**Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (CZ) AT BHOPAL (MP)

ORIGINAL APPLICATION NO. 17/2023

In the matter of:

SUBHASH C. PANDEY

APPLICANT(S)

Versus

BHOPAL MUNICIPAL CORPORATION

& ORS.

RESPONDENTS

ACTION TAKEN REPORT ON BEHALF OF BHOPAL MUNICIPAL CORPORATION IN COMPLIANCE OF ORDER DATED 25.09.2025

IT IS MOST RESPECTFULLY SUBMITTED HERE IN UNDER:

1. That, issue raised in the instant application is that Capital Project Forest (CPF) was established in the year 1986 under Capital Project Administration (CPA) and more than 42 lacs plants were planted during the period of 1986 to 2021 in the city of Bhopal but the plants are being cut or damaged and the land under plantation has been diverted or continuously under encroachment by the unauthorized persons for personal and commercial purposes. The DFO of Capital Project Forest (Rajdhani Pariyojna, Vanmandal), Bhopal vide letter dated 10.12.2021 has communicated the BMC regarding more than 692 encroachments, and a request also has been made to remove the encroachment from the public land and to prevent the cutting of the trees but nothing has been done.
2. That, the Hon'ble Tribunal vide its order dated 25.09.2025 in para no. 12 directed as follows:

“12. The Engineer, Bhopal Municipal Corporation (BMC), who participated the proceedings, has submitted that it is being maintained by the BMC and being protected by the person or authority residing nearby. However, he has further submitted that more plantations will be done with the aid of the public and the BMC subject to local production. If the general public are utilizing the tree cover or sitting or resting, there should not be any objection but there should not be any damage to the trees. It is directed to carry out plantation using tall seedlings involving Hospital staff and local residents within 7 days. Utmost care should be taken to make plantation successful to establish green cover. “

In compliance with the directions issued by this Hon'ble Tribunal, the Respondent No. 1 has undertaken plantation activity in front of Plot Nos. 120–121, Arera Colony, Bhopal, with a view to enhance and augment the existing green cover in the said area. It is respectfully submitted that a total of 45 trees of various species have been planted with the active participation of the hospital staff. The geo-tagged photographs evidencing the plantation and related activities are duly marked and annexed herewith as **Annexure R-1 (Colly.)** for kind perusal of this Hon'ble Tribunal.

3. It is humbly submitted that out of a total of 692 encroachments, 58 encroachments are yet to be removed, as they pertain to residential or religious structures. The competent Government Authorities have already initiated appropriate proceedings against the said encroachers in accordance with law. It is further submitted that this Hon'ble Tribunal, vide paragraph 13 of its Order dated 25.09.2025, was pleased to direct that the remaining encroachments be

removed within a short period, i.e., within two months. In compliance thereof, necessary follow-up action has been initiated, and the Upper Collector/Additional District Magistrate, Bhopal, has convened a meeting of the concerned officers on 06.11.2025 to expedite and ensure compliance with the said directions. The communications dated 06.10.2025 and 04.11.2025 in this regard are marked and annexed herewith as **Annexure R – 2 (Colly.)**.

4. It is most humbly submitted that, in order to protect and preserve the green belt developed by the Bhopal Municipal Corporation/Environment and Forestry Department, a proposal for barbed wire fencing has been duly prepared and tender proceedings have already been initiated in this regard. It is further submitted that the execution of the fencing work shall be completed within the stipulated period of time, in accordance with the terms and conditions of the tender and as per the approved plan. The Copy of the tender document is marked and annexed herewith as **Annexure R-3**.
5. An affidavit in support of this ATR is filed herewith.
6. The Hon'ble Tribunal may kindly be pleased to take the ATR on record and pass appropriate orders.

Date: 06.11.2025

Place: Bhopal



**Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh**



In the matter of:

SUBHASH C. PANDEY

APPLICANT(S)

Versus

BHOPAL MUNICIPAL CORPORATION
& ORS.

RESPONDENTS

AFFIDAVIT

I, Pramod Kumar Malviya S/o Late Shri Sitaram Malviya, Aged About 61 Posted as Executive Engineer, Bhopal Municipal Corporation, Office Address ISBT, Bhopal, do hereby state on oath and solemnly affirm as under :

1. That, I have been appointed as the Officer In-Charge to represent this case on behalf of Respondent No. 1 and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That, the accompanying ATR has been prepared and filed as per my instructions and has also been explained to me.
3. That, the contents of the accompanying ATR are true to my knowledge based upon official records and legal averments made therein are true on the legal advice and believed to be true.

[Signature]
DEPONENT

VERIFICATION

I, Pramod Kumar Malviya above-described deponent do hereby verify that the contents of para 1 of the affidavit are true to my personal knowledge and belief.

and signed on this 6 day of 11 2025 at Bhopal (M.P.)

[Signature]
DEPONENT

राज्य आसुक्त मापदंड
पदाधिकारी द्वारा दिये गये शपथ पत्र
सही मानकर उक्त सही मानकर
अंगूठा देकर सम्मति अंकित
है।

[Signature]
IDENTIFY BY ME

[Signature]
बीमती किरण



GPS Map Camera

Bhopal, Madhya Pradesh, India

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212360, Long 77.437582

Thursday, 06/11/2025 11:30 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

Bhopal, Madhya Pradesh, India

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212342, Long 77.437736

Thursday, 06/11/2025 11:31 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

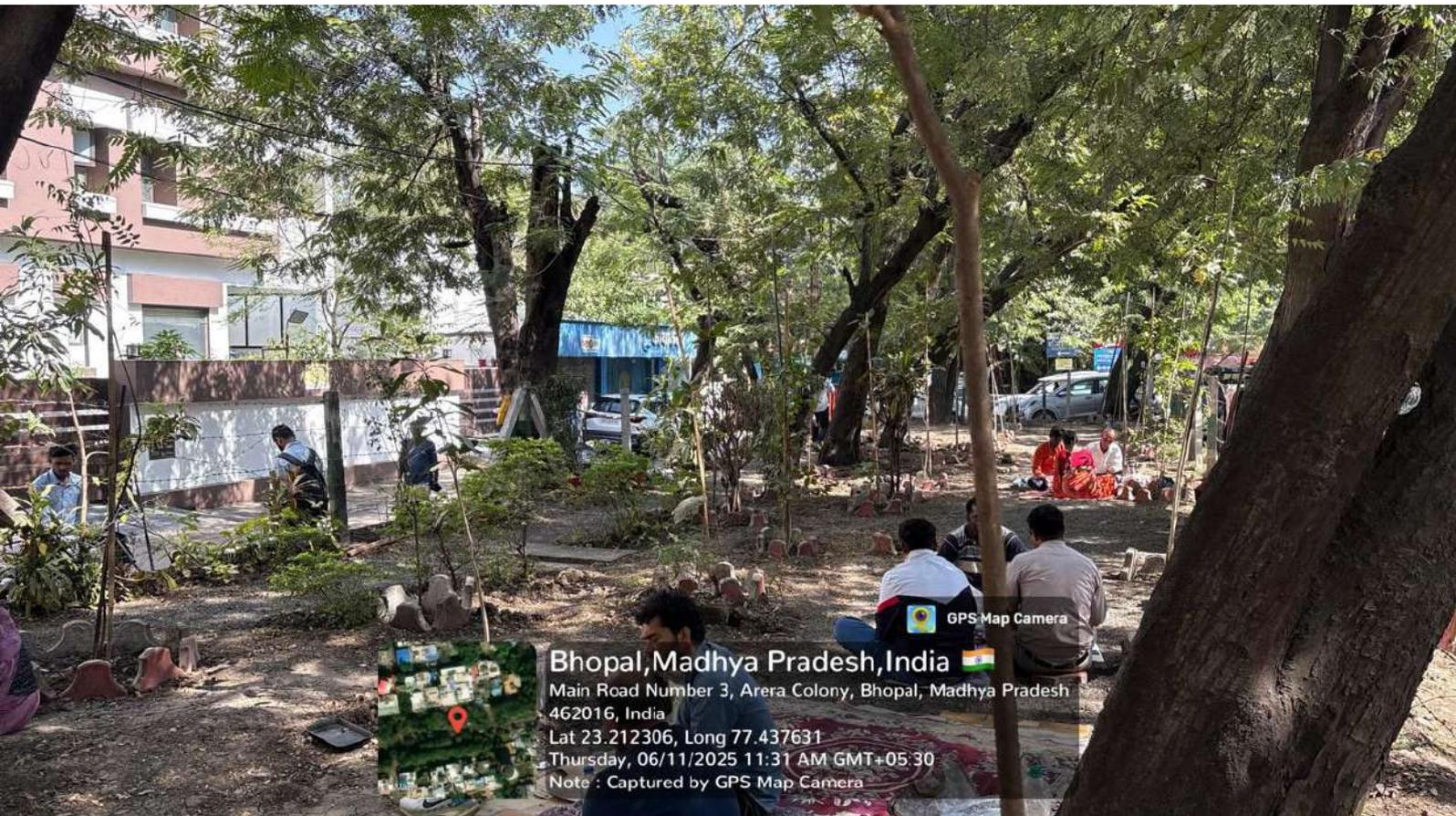
Bhopal, Madhya Pradesh, India 🇮🇳

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212359, Long 77.437586

Thursday, 06/11/2025 11:30 AM GMT+05:30

Note : Captured by GPS Map Camera





GPS Map Camera

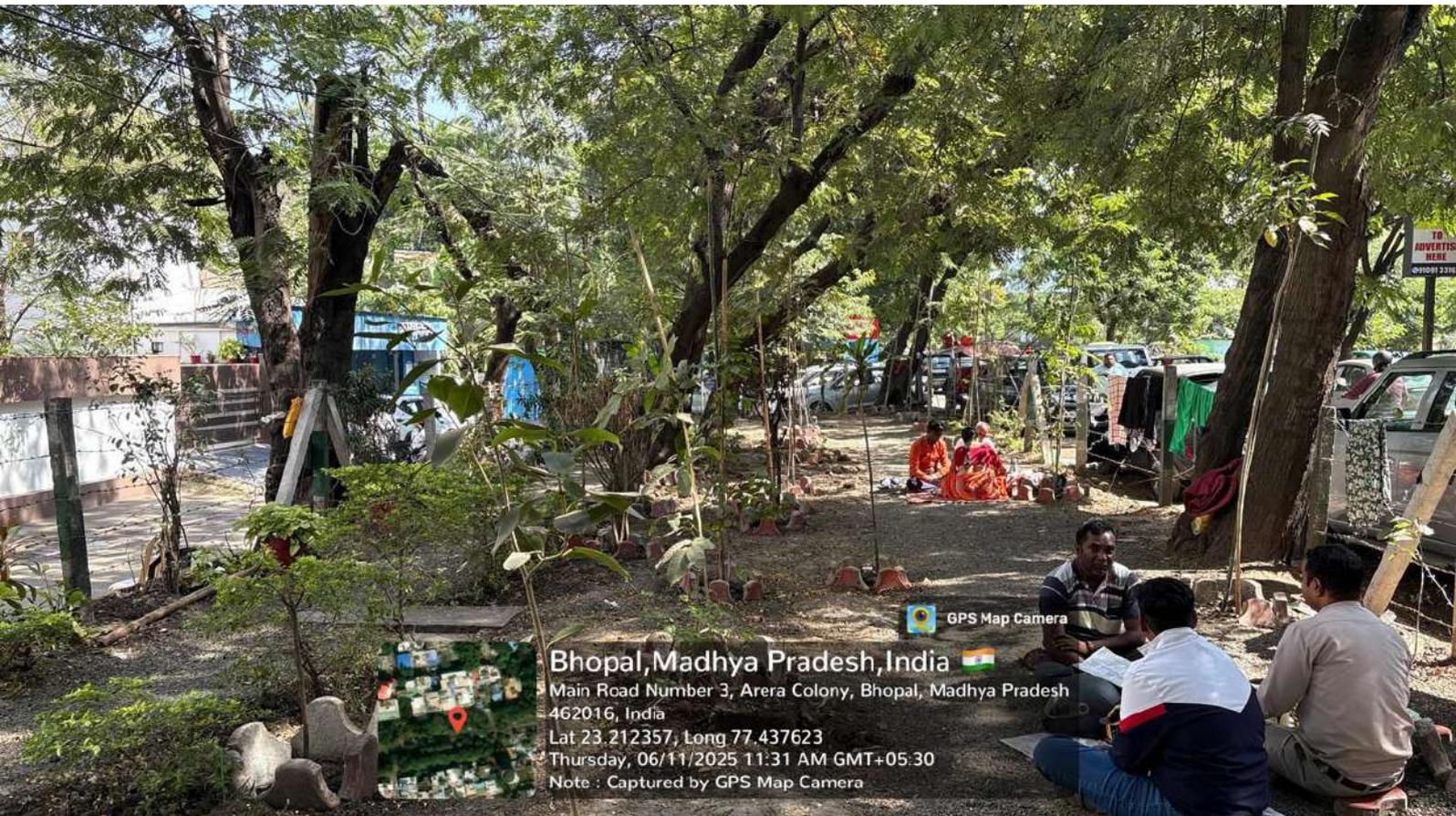
Bhopal, Madhya Pradesh, India 🇮🇳

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212351, Long 77.437624

Thursday, 06/11/2025 11:31 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

Bhopal, Madhya Pradesh, India 🇮🇳

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212357, Long 77.437623

Thursday, 06/11/2025 11:31 AM GMT+05:30

Note : Captured by GPS Map Camera



Bhopal, Madhya Pradesh, India
Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India
Lat 23.212313, Long 77.437625
Thursday, 06/11/2025 11:31 AM GMT+05:30
Note : Captured by GPS Map Camera

GPS Map Camera





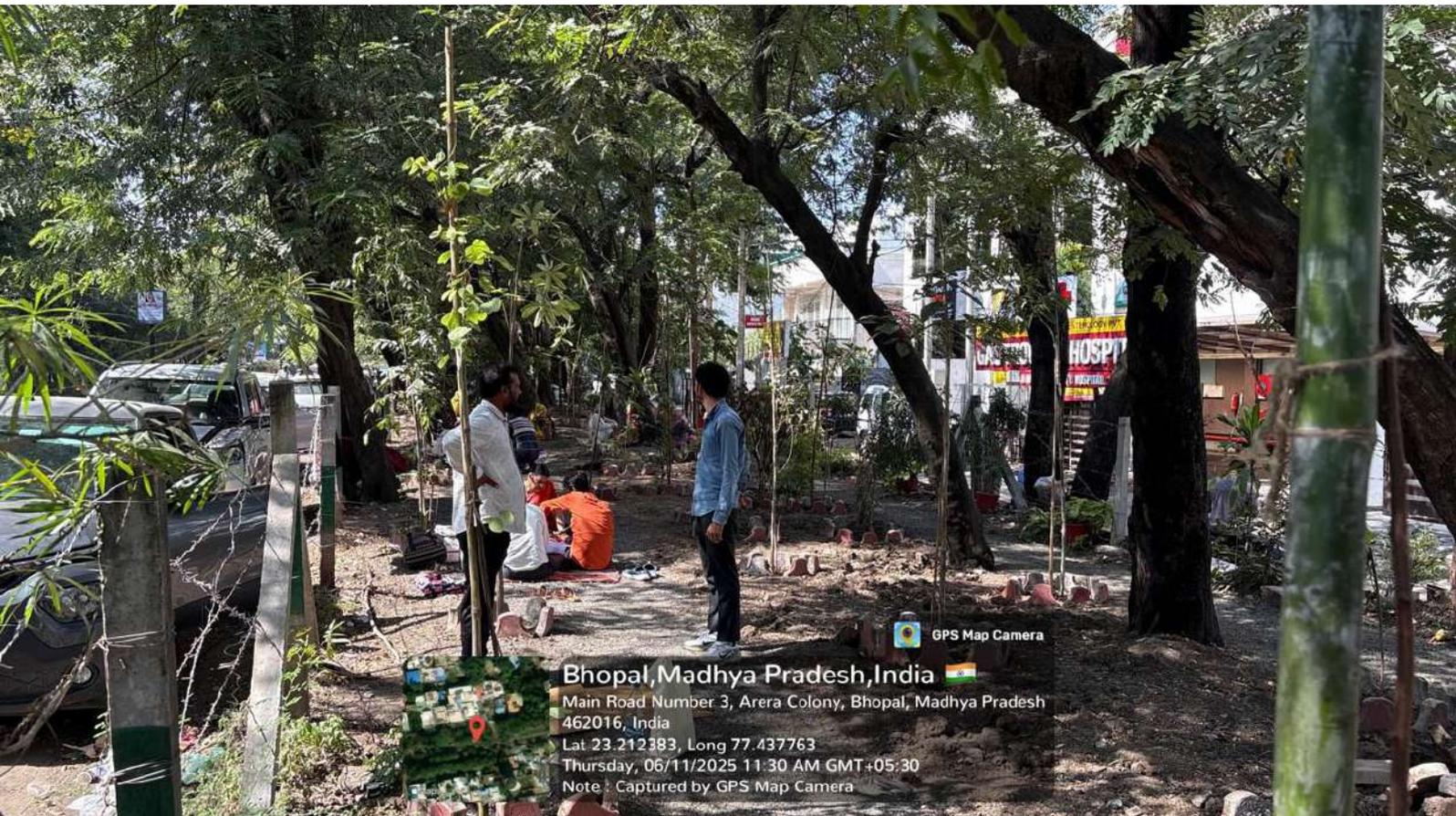
GPS Map Camera



Bhopal, Madhya Pradesh, India
Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India
Lat 23.212348, Long 77.437738
Thursday, 06/11/2025 11:31 AM GMT+05:30
Note : Captured by GPS Map Camera



Bhopal, Madhya Pradesh, India
Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India
Lat 23.212407, Long 77.437806
Thursday, 06/11/2025 11:30 AM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera

Bhopal, Madhya Pradesh, India 🇮🇳

Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India

Lat 23.212383, Long 77.437763

Thursday, 06/11/2025 11:30 AM GMT+05:30

Note: Captured by GPS Map Camera



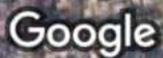
 GPS Map Camera

Bhopal, Madhya Pradesh, भारत 

122, Near Gastro Care Hospital, E-3, Arera Colony, Bhopal, Madhya Pradesh 462016, भारत

Lat 23.212388° Long 77.437727°

28/09/2025 12:33 PM GMT +05:30

 Google





Bhopal, Madhya Pradesh, India 
Main Road Number 3, Arera Colony, Bhopal, Madhya Pradesh
462016, India
Lat 23.212406, Long 77.437808
Thursday, 06/11/2025 11:30 AM GMT+05:30
Note : Captured by GPS Map Camera

933



 GPS Map Camera

Bhopal, Madhya Pradesh, India 

120, 121, Main Rd No. 3, Near Personal Branch Sbi, E-3,
Arera Colony, Bhopal, Madhya Pradesh 462016, India

Lat 23.212392° Long 77.437626°

06/10/2025 11:52 AM GMT +05:30



Google



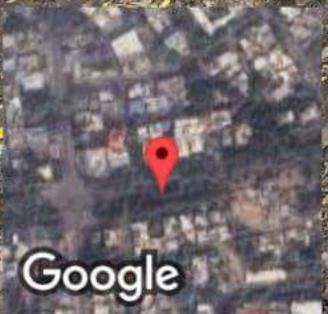
 GPS Map Camera

Bhopal, Madhya Pradesh, India 

E3/119, Main Rd No. 3, Near Gastrocare Hospital, E-3,
Arera Colony, Bhopal, Madhya Pradesh 462016, India

Lat 23.212362° Long 77.437411°

06/10/2025 11:38 AM GMT +05:30



Google



GPS Map Camera

Bhopal, Madhya Pradesh, भारत 

122, Near Gastro Care Hospital, E-3, Arera Colony, Bhopal, Madhya Pradesh 462016, भारत

Lat 23.212393° Long 77.437722°

28/09/2025 12:33 PM GMT +05:30

Google





GPS Map Camera

Bhopal, Madhya Pradesh, भारत 

122, Near Gastro Care Hospital, E-3, Arera Colony, Bhopal, Madhya Pradesh 462016, भारत

Lat 23.212393° Long 77.437722°

28/09/2025 12:33 PM GMT +05:30

Google





 GPS Map Camera

Bhopal, Madhya Pradesh, India 

E3/119, Main Rd No. 3, Near Gastrocare Hospital, E-3,
Arera Colony, Bhopal, Madhya Pradesh 462016, India

Lat 23.212362° Long 77.437411°

06/10/2025 11:38 AM GMT +05:30



Google



GPS Map Camera

Bhopal, Madhya Pradesh, भारत 

122, Near Gastro Care Hospital, E-3, Arera Colony, Bhopal, Madhya Pradesh 462016, भारत

Lat 23.212388° Long 77.437727°

28/09/2025 12:33 PM GMT +05:30



939



 GPS Map Camera

Bhopal, Madhya Pradesh, India 

120, 121, Main Rd No. 3, Near Personal Branch Sbi, E-3,
Arera Colony, Bhopal, Madhya Pradesh 462016, India

Lat 23.212392° Long 77.437626°

06/10/2025 11:52 AM GMT +05:30



Google



कार्यालय नगर पालिक निगम, भोपाल (उद्यान शाखा)

क/न.नि.भो./2025
प्रति,

भोपाल, दिनांक

अपर कलेक्टर
जिला, भोपाल

विषय:- माननीय एन.जी.टी. के प्रकरण कमांक OA 17/2023 (CZ) के आदेश दिनांक 25.09.2025, हरित क्षेत्र में शेष अतिक्रमण हटाये जाने के संबंध में।

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण कमांक OA 17/2023 (CZ) डॉ. सुभाष सी.पाण्डे विरुद्ध नगर निगम भोपाल एवं अन्य के संबंध में दिनांक 25.09.2025 को हरित क्षेत्र में शेष बचे अतिक्रमण को हटाने के संबंध में आदेश प्रदान किये गये हैं। आदेश की छायाप्रति संलग्न कर हरित क्षेत्र में शेष बचे 58 रहवासी प्रकार के एवं धार्मिक प्रकार के अतिक्रमण संबंधित एस.डी.एम. के माध्यम से 02 माह की समय अवधि में हटाया जाना है। जिसकी एक्शन टेकन रिपोर्ट माननीय न्यायालय में 07.11.2025 के पूर्व निगम अधिवक्ता के माध्यम से प्रस्तुत की जानी है।

अतः उपरोक्त प्रकरण में कार्यवाही हेतु सभी संबंधित एस.डी.एम. महोदय को निर्देश प्रदान किये जाने का अनुरोध है।

संलग्न:- उपरोक्तानुसार।

कार्यपालन यंत्री
उद्यान शाखा

dc नगर निगम, भोपाल
भोपाल, दिनांक 6/10/2025

पृ.क 897-899/न.नि.भो./2025
प्रतिलिपि:-

1. आयुक्त महोदय नगर पालिक निगम, भोपाल की ओर निज सहायक के माध्यम सूचनार्थ।
2. अपर आयुक्त (उद्यान शाखा) नगर पालिक निगम, भोपाल की ओर सूचनार्थ प्रेषित।

कार्यपालन यंत्री
उद्यान शाखा

dc नगर निगम, भोपाल



22/10/2025
की डाक

एन.जी.टी. के प्रकरण
वा. न. नि. भो. 21/07/25
परिष्कार



941

कार्यालय नगर पालिक निगम, भोपाल
(उद्यान शाखा)

क/न.नि.भो./2025
प्रति,

भोपाल, दिनांक

मुख्य अभियंता
लोक निर्माण विभाग
भोपाल

विषय:- माननीय एन.जी.टी. के प्रकरण कमांक OA 17/2023 (CZ) के आदेश दिनांक 25.09.2025, हरित क्षेत्र में क्षतिग्रस्त फेंसिंग एवं वृक्षारोपण कार्य के संबंध में।

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण कमांक OA 17/2023 (CZ) डॉ. सुभाष सी.पाण्डे विरुद्ध नगर निगम भोपाल एवं अन्य के संबंध में दिनांक 25.09.2025 को हरित क्षेत्र में क्षतिग्रस्त फेंसिंग को सुधार कर वृक्षारोपण कार्य किये जाने के निर्देश प्रदान किये गये हैं। पत्र के साथ माननीय न्यायालय के आदेश की प्रति संलग्न कर निवदेन है कि 1100 क्वाटर बांसखेड़ी से सावरकर ब्रिज तक सड़क के दोनो ओर हरित क्षेत्र की क्षतिग्रस्त फेंसिंग को सुधार कर रिक्त स्थान पर वृक्षारोपण किया जाना है। उक्त क्षेत्र राजधानी परियोजना प्रशासन (CPA) के अधिनस्त है। उक्त कार्य के संबंध में एक्शन टेकन रिपोर्ट माननीय न्यायालय में 07.11.2025 के पूर्व निगम अधिवक्ता के माध्यम से प्रस्तुत की जाना है।

अतः विषयांतर्गत फेंसिंग के सुधार कार्य एवं रिक्त स्थल पर वृक्षारोपण किये जाने हेतु संबंधितों को निर्देश प्रदान किये जाने हेतु अनुरोध है।

संलग्न:- उपरोक्तानुसार।

कार्यपालन यंत्री
उद्यान शाखा

नगर निगम, भोपाल

भोपाल, दिनांक 6/10/25

893-896
पृ.क/न.नि.भो./2025
प्रतिलिपि:-

1. आयुक्त महोदय नगर पालिक निगम, भोपाल की ओर निज सहायक के माध्यम सूचनार्थ।
2. अधिक्षण यंत्री राजधानी परियोजना प्रशासन भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. अपर आयुक्त (उद्यान शाखा) नगर पालिक निगम, भोपाल की ओर सूचनार्थ प्रेषित।



१८

कार्यपालन यंत्री
उद्यान शाखा
नगर निगम, भोपाल

कार्यालय कलेक्टर जिला भोपाल

Email : dmbhopal@nic.in

क्रमांक/1716/लिटिगेशन/2025

भोपाल दिनांक 04.11.2025

प्रति,

1. अनुविभागीय अधिकारी
तहसील हुजूर/कोलार,
नजूल टी.टी.नगर वृत्त/नजूल संत हिरदाराम नगर/
नजूल शहर वृत्त/नजूल गोविन्दपुरा वृत्त,
भोपाल म0प्र0।
2. क्षेत्रीय अधिकारी, म0प्र0 प्रदुषण नियंत्रण बोर्ड, पर्यावरण परिसर, ई-5,
अरेरा कॉलोनी भोपाल।
3. श्री प्रमोद मालवीय, कार्यपालन यंत्री, नगर निगम जिला भोपाल।

विषय: मान0 एन.जी.टी. के प्रकरण ओ.ए. क्रमांक 17/2023 (सी.जेड) डॉ0 सुभाष सी. पाण्डेय (पार्क एवं सेंटर वर्ज से अतिक्रमण को हटाना/न्यूनतम वानिकी कोलाज को बनाये रखने से संबंधित) के संबंध बैठक का आयोजन।

संदर्भ: इस कार्यालय का पत्र क्रमांक/1666/2025 भोपाल दिनांक 24.10.2025
---000---

विषयांतर्गत कृपया लेख है, मान0 एन.जी.टी. के प्रकरण ओ.ए. क्रमांक 17/2023 (सी.जेड) डॉ0 सुभाष सी. पाण्डेय (पार्क एवं सेंटर वर्ज से अतिक्रमण को हटाना/न्यूनतम वानिकी कोलाज को बनाये रखने से संबंधित) में परित आदेश दिनांक 25.09.2025 के अनुक्रम में दिनांक 06.11.2025 को बैठक का आयोजन किया गया है। अतः आप उपरोक्त प्रकरण के संबंध में अद्यतन जानकारी सहित अपर कलेक्टर महोदय के कक्ष क्रमांक 108 में दिनांक 06.11.2025 को समय 04:00 बजे उपस्थित होने का कष्ट करें।

संलग्न: उपरोक्तानुसार।


डिप्टी कलेक्टर
वास्ते कलेक्टर भोपाल

943

कार्यालय कलेक्टर, जिला भोपाल

Email : dmbhopal@nic.in

क्रमांक/1498/एन0जी0टी0/नस्ती क.-367/2025

भोपाल दिनांक 22.09.2025

प्रति,

अनुविभागीय अधिकारी
तहसील हुजूर/कोलार/बैरसिया
नजूल शहर/बैरागढ़/गोविंदपुरा/टी.टी.नगर/एम.पी.नगर
जिला भोपाल

विषय: मान0 एन.जी.टी. के प्रकरण ओ.ए. क्रमांक 17/2023 (सी.जेड) डॉ0 सुभाष सी. पाण्डेय (पार्क एवं सेंटर वर्ज से अतिक्रमण को हटाना/न्यूनतम वानिकी कोलाज को बनाये रखने से संबंधित) के संबंध में।

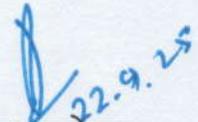
संदर्भ: मान0 एन.जी.टी. के प्रकरण ओ.ए. क्रमांक 17/2023 में पारित आदेश दिनांक 31.07.2025

--0--

उपरोक्त विषयान्तर्गत संदर्भित पत्र का अवलोकन करने का कष्ट करें। संदर्भित पत्र के माध्यम में मान0 एन.जी.टी. के प्रकरण ओ.ए. क्रमांक 17/2023 (सी.जेड) डॉ0 सुभाष सी. पाण्डेय (पार्क एवं सेंटर वर्ज से अतिक्रमण को हटाना/न्यूनतम वानिकी कोलाज को बनाये रखने से संबंधित) दिनांक 31.07.2025 को पारित आदेश की छायाप्रति संलग्न है।

उक्त प्रकरण में कुल अतिक्रमणों की संख्या 692 से अधिक थी, वर्तमान स्थिति में शेष 77 अतिक्रमणों को हटाया जाना है, जिसमें 66 कच्चे पक्के मकान, 17 धार्मिक प्रवृत्ति स्थल अतिक्रमण शामिल है, जिनकी सूची संलग्न है। प्रकरण में अगली दिनांक 25.09.2025 को नियत है। अतः उक्त प्रकरण में पारित आदेश के अनुक्रम में आवश्यक कार्यवाही करना सुनिश्चित करें, तथा की गयी कार्यवाही से क्षेत्रीय कार्यालय म0प्र0 प्रदेश प्रदूषण नियंत्रण बोर्ड भोपाल एवं इस कार्यालय को एक दिवस में अवगत कराने का कष्ट करें। संदर्भित पत्र व अन्य दस्तावेज पत्र के साथ संलग्न आपकी ओर प्रेषित है।

संलग्न: उपरोक्तानुसार।

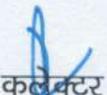

अपर कलेक्टर
जिला भोपाल

पृ.क./1499/लिटिगेशन/नस्ती क.-367/2025

भोपाल दिनांक 22.09.2025

प्रतिलिपि:

क्षेत्रीय कार्यालय मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल की ओर सादर सूचनार्थ प्रेषित।


अपर कलेक्टर
जिला भोपाल

OFFICE OF THE MUNICIPAL CORPORATION BHOPAL
GARDEN DEPARTMENT

No.106/GS./BMC/2025-26

Bhopal Dated: 06.10.2025

NOTICE INVITING TENDER
//SECOND AND FOURTH CALL//

Online Percentage rate/Item Rate are inviting from the appropriate class of contractors registered in office of the Govt. of Madhya Pradesh (Centralized Registration Cell) for the following works so as to be submitted bid online. The tender documents can be obtained online on the website <http://mptenders.gov.in> as per the Key Dates.

S. No.	Details of Work	Qty.	Estimated Cost	Earnest Money (EMD)	Cost of Tender Document	Completion Period
1	2	3	4	5	6	7
1	FENCING, GRILL AND POLE FENCING WORK AT VARIOUS CENTRAL VERGE, SIDE VERGE, CHOURAHA, GARDENS AND GARDENING AREA ZONE 01 TO 21 UNDER GARDEN SECTION. 2025_UAD_447934_2	As Per schedule	41,89,652	31,422	5,000	06 Month
2	Development and Beautification of Park, at Gupta Colony Ashoka Garden, w71 z11 2025_UAD_409993_4	As Per schedule	10,35,143	7,764	2,000	02 Month

Estimated cost does not include GST. GST as applicable on the date of payment will be paid separately.

General Terms and Conditions:

1. Tender documents can be purchased only online from <http://mptenders.gov.in> by making online payment. The last date of purchase of tender document is as mention in key dates.
2. The bid data should be filled and the bid seals (hashes) of all the envelopes and the documents which are to be uploaded by the bidders should be submitted online up to as per-time schedule (Key dates).

समाचार पत्र में प्रकाशन हेतु टेन्डर,
नाम, लंबाई की गति प्राप्त की।
समाचार पत्र में प्रकाशन हेतु टेन्डर आदि
की प्रति कीमतों में अलग-अलग से
प्रतिबन्धन रूप से प्राप्त करें।

o/o

PRAMOD
MALVIYA

Executive Engineer
Garden Section
Municipal Corporation, Bhopal

Digitally signed by PRAMOD MALVIYA
DN: cn=PRAMOD MALVIYA, o=PRAMOD,
email=PRAMOD.MALVIYA@GMAIL.COM,
date=2025.10.06 11:47:12+0530

Tender Reference Number : 2025202609

Tender ID : 2025_UAD_447934_2

Tender Title : 44/GS/BMC/2025

Bid Opening Date & Time : 23-Oct-2025 11:00 AM

Bid Opener Type : 2 Of 3 (Minimum 2 bid openers should decrypt)

Bid Openers

 Refresh

SHEETAL VISHWAKARMA



ADITYA KHARE



PRAMOD KUMAR MALVIYA



Decrypt

Total No. of Bids : 3

Total No. of Withdrawn Bids : 0

Back